

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2900**  
TO BE ANSWERED ON 21.03.2022

**Poaching Incidents**

2900. SHRI BHARTRUHARI MAHTAB:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether number of poaching incidents in protected forest areas have increased during the last three years and if so, the details thereof, State/UT-wise along with necessary measures taken by the Government in this regard;
- (b) the number of tigers in the country, State/UT- wise including Odisha;
- (c) the details of programmes being implemented by the Government for the conservation of tigers in the country; and;
- (d) the number of cases registered in connection with hunting of tigers and smuggling of tiger skin during the last three years along with the action taken by the Government thereon?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The management of forest and wildlife, including control of poaching and smuggling of wild animals and their parts, is primarily the responsibility of State Governments/UT Administrations. As reported by the States, the details of tiger mortality during the last three years is at **Annexure-I**.

The important steps taken by the Government for protection of wildlife include:

- (i) The Wild Life (Protection) Act, 1972 provides for stringent punishment for violation of its provisions. The Act also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s). Rare and endangered species found in India, like Tiger, Snow Leopard, Great Indian Bustard, Gangetic Dolphin, Dugong, etc. have been listed in Schedule-I of the Wild Life (Protection) Act, 1972 thereby providing them highest degree of protection.
- (ii) Financial assistance is provided to the State/Union Territory Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats', for providing better protection to wildlife and improvement of habitat.

- (iii) The local communities are involved in conservation measures through eco-development activities which help the forest departments in protection of wildlife.
  - (iv) The Wildlife Crime Control Bureau (WCCB) coordinates with State/UTs and other enforcement agencies to gather intelligence about poaching and unlawful trade in wild animals and animal articles.
  - (v) Alerts and advisories were issued by WCCB on poaching and illegal trade of wildlife to the concerned State and Central agencies for preventive action.
  - (vi) The Ministry of Environment, Forest and Climate Change has released an Advisory on management of Human Wildlife Conflict in February 2021 which also contains measures for improvement of wildlife habitats
- (b) The number of tigers in the country, State/UT- wise including Odisha is at **Annexure-II**.
- (c) Financial assistance is provided under the Centrally Sponsored Scheme of 'Project Tiger' to tiger range States for conservation of tigers. The activities undertaken under the scheme include raising awareness, habitat management, protection, eco-development, human resource and infrastructure development, and voluntary village relocation.
- (d) Control of hunting and smuggling of wild animals and their parts is the responsibility of concerned State Governments/UT Administrations. As per records available with the Wildlife Crime Control Bureau based on the information received from the States/Union Territories Forest and Police Authorities, the number of Tiger cases during the last three years are as under:

S.No	Year	Number of Tiger cases
1	2019	25
2	2020	13
3	2021	26

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**Annexure-I**

**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2900 regarding 'Poaching Incidents' raised by Shri Bhartruhari Mahtab, due for reply on 21.03.2022**

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**Details of tiger mortality during last three years**

<b>State</b>	<b>Year2019</b>	<b>Year2020</b>	<b>Year2021</b>
Andhra Pradesh	1	1	1
Assam	5	6	6
Bihar	1	1	4
Chhattisgarh	1	1	4
Goa	0	4	0
Gujarat	1	0	0
Jharkhand	0	1	0
Karnataka	12	12	15
Kerala	1	10	6
Madhya Pradesh	31	29	42
Maharashtra	18	16	27
Rajasthan	3	3	1
Tamil Nadu	7	8	4
Telangana	2	0	4
Uttar Pradesh	4	9	9
Uttarakhand	7	4	3
West Bengal	2	1	1
<b>Total</b>	<b>96</b>	<b>106</b>	<b>127</b>

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**Annexure-II**

**Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2900 regarding 'Poaching Incidents' raised by Shri Bhartruhari Mahtab, due for reply on 21.03.2022**

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**Details of tiger estimation pertaining to tiger landscapes in the country for the year 2018**

<b>State</b>	<b>Tiger Population</b>
<i>Shivalik-Gangetic Plain Landscape Complex</i>	
Uttarakhand	442
Uttar Pradesh	173
Bihar	31
<i>Central Indian Landscape Complex and Eastern Ghats Landscape Complex</i>	
Andhra Pradesh	48
Telangana	26
Chhattisgarh	19
Madhya Pradesh	526
Maharashtra	312
Odisha	28
Rajasthan	69
Jharkhand	5
<i>Western Ghats Landscape Complex</i>	
Karnataka	524
Kerala	190
Tamil Nadu	264
Goa	3
<i>North Eastern Hills and Brahmaputra Flood Plains</i>	
Assam	190
Arunachal Pradesh	29
<i>Sunderbans</i>	88
<b>TOTAL</b>	<b>2967</b>